

amount of sales-tax, electricity duty and royalty payable by the Company.

Take over the Industrial Units under the Industries (Development and Regularisation) Amendment Act, 1971

243. SHRI RAJA KULKARNI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of closed mills and other units taken over by Government under the Industries (Development and Regularisation) Amendment Act, 1971 ;

(b) the action initiated to open these mills ; and

(c) the number of workers employed and their service conditions ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) Four,

(b) One mill has already started working and efforts are being made to re-start the remaining mills as early as possible.

(c) The total number of workers employed in these four units is 8683. They would normally be entitled to the same service conditions as were applicable to them prior to the take over of the mills.

Ban on Arms Training by Voluntary Organisations

244. SHRI H. M. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are examining the question of banning arms training by voluntary organisation ;

(b) if so, the salient features thereof ; and

(c) whether attention of the Government of India has been drawn to a statement made by Kerala Home Minister, Shri Karunakaran (Published in the *Times of India* dated the 1st February, 1972) in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). The Central Government and the State Governments are empowered under

rule 72 of the Defence of India Rules, 1971 to prohibit or restrict in any area and exercise, or drill of a military nature.

Dispute between Planning Commission and Government of West Bengal on Size of Annual Plan

245. SHRI H. M. PATEL : Will the Minister of PLANNING be pleased to state :

(a) whether there is any dispute between the Planning Commission and the West Bengal Administration as regards the size of the Annual Plan for West Bengal ;

(b) if so, the points of dispute ; and

(c) the action, if any, being taken to satisfy West Bengal in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (c). The Annual Plan of the State for 1972-73 has been fixed at Rs. 73.52 crores. There is no dispute in this regard. The State Government is keen to have an additional outlay of approximately Rs. 18 crores, but it has not been found possible to accommodate this within the resources available.

Manufacture of Beverage Limca source of getting Import Contents

246. SHRI D. P. JADEJA :
SHRI VEKARIA :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 6776 on the 3rd August, 1971 regarding the manufacture of Beverage Limca and state the source from where the manufacturers of Limca are getting the import content for their product in the absence of any licence ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): The non-indigenous content in Limca is very small. This, it is reported, is being obtained from the open market, i.e. from some of the firms who normally have entitlement to import such raw materials as lemon oil, vitamin 'C' and citric acid.

Backward Districts in Gujarat

247. SHRI D. P. JADEJA :
SHRI VEKARIA :

Will the Minister of PLANNING be pleased to state the names of Districts in